

National Company Law Tribunal

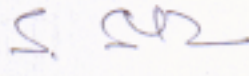
Allahabad Bench

CP NO. 36, CA No. 22/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.03.2017

NAME OF THE COMPANY: M/s V.N. Dayers & Processors Pvt. Ltd

SECTION OF THE COMPANIES ACT: U/S 391/394 of Companies act of 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	S. Shekhar	Lawyer	Petitioner	
<u>2.</u>				

Order dated 21.03.2017

CP No. 36, CA No. 22/2016 M/s V.N. Dayers & Processors Pvt  
Ltd

The company petitioner is represented by Counsel Shri S. Shekhar. A representative for the Official Liquidator is present. The Official Liquidator is not available today as he is preoccupied in other matter before the Hon'ble High Court. Therefore, the matter is fixed for hearing on 29.03.2017.

  
SH. H.P. CHATURVEDI (Judicial Member)